LOK SABHA DEBATES

LOK SABHA

Tuesday, September 3, 1974 Bhadra! 12, 1896 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. Speaker in the Chair]

MOTION FOR ADJOURNMENT

ALLEGED STARVATION DEATHS IN BIHAR SOME HON. MEMBERS rose—

SHRI SAMAR GUHA (Contai): Sir, I have given notice of an adjournment motion...(Interruptions)

श्री प्रटल बिहारी वाजपेयी (ग्वालियर): ग्रध्यक्ष महोदय. मैंने एक काम रोको प्रस्ताव दिया है जो कि बिहार के बारे में है। मैं ग्रभी बिहार का दौरा कर के ग्राया है। बिहार में सखे के कारण श्रौर बाढ़ के कारण विनाश की स्थिति है । केन्द्र सरकार ने 35 हजार टन ग्रनाज प्रति मास वहां पर देने का बाप्रदाकिया था लेकिन केवल 1.0 हजार टन ः नाज दिया जा रहा है। नतीजा यह हो रहा है कि बिहार में लाखों लोग भुखे से मर रहे हैं। मै आप के सामने यह अखबार की खबर रखरहा हुः "मृजफ्फरपुर जिले के अन्तर्गत क्दनी प्रखंड में बाद एवं ग्रनिवृद्धि के कारण 70 फीसदी तबाह और भूखमरी के कगार परहै। गत 13 ग्रास्तको छाजन संग्रःम की ए , हरिजन महिला, श्री ढोढा पासवान की पत्नी की मृत्यु अञ्चलभाव से हो गई। इसी तरह उक्त गांव के ही दरघा टोले के किस्नी मांझी की मृत्यु अन्न के जिना गत 16 अगस्त को हो गई।"

ग्रध्यक्ष महोदय केंबल विरोधी दल बाले ही नहीं विश्कि तारूढ़ यल के सदस्य भी भुखमरी के मामलों को प्रकाण में ला रहे हैं जैसा कि ग्रखवार में निकला है; इस में लिखा है "बिहार प्रदेश युवा कांग्रेस के श्री रोशन लाल भाटिया अग्रनुसार पिछले कई महीनो से इस जिले में सुखाड की स्थिति के फलस्वरूप लगभग पन्द्रह व्यक्ति भूख से मर गये हैं। उन्हों ने कल यहां एक वक्तव्य जारी कर जिले में बड़े पैमाने पर भुखमरी को रोकने क लिये सरकार से ग्रविलम्ब राहत की व्यवस्था करने की श्रपोल की।"

इतना ही नहीं वाढ़ पोड़ित भुक्खड अब लूटमार पर उतारू हो गये हैं अपने पापी पेट को भरने के लिए ।

श्रम्यक्ष महोदय: बाजपेशी जी, कल भी यह मामला श्राया था श्रीर इस पर कवेण्यास भी पुळे जा चुके हैं श्रार बहस भी इस पर हां चुकी है। यह तो एक कांटिन्यूडंग मेटर हैं श्रीर उस पर एडजोर्न मेंट मोशन कॅम एडमिट होगा, लेकिन में ने कल इन स कहा था कि यह एक स्टेटमेंट दें। तो जो वे स्टेटमेंट देंगे उस में यह बात भी श्रा जाएगी। कल भी यह श्राया था श्रीर इस के बार में मैं ने कह दियाथा कि वे लेटेस्ट पोजीशन दें। 26 तक की तो वे बता चुके हैं श्रीर उस के बाद की जो पंजीशन है. वह ये बता देंगे।

PROF. MADHU DANDAVATE (Rajapur): Sir, is it your ruling that starvation deaths in the present regime is a continuing phenomenon? (Interruptions)

MR. SPEAKER: It is not a question of ruling. After all, we have the rules about it. That was done yesterday. They will let us know the position about this matter also that you have raised today.

श्री घटल बिहारी वाजपेथी: जितना प्रनाज केन्द्र ने देने का वायदा किया था, उतना घ्रमाज दिया नहीं है।

क्रध्य**क्ष महोदय**ः इस के बारे मे भी उन से पूछेंगे कि क्या बात हैं?

भी सदल विहारी वासपेयी : विहार सरकार के जो संबी है वे तो परिकाम करने में लगे हैं कि कुर्सी बचाभों भार कुर्सी हटाभो। फिर शुखमरी को रोकने के लिए कीन प्रयतन करेगा।

SHRI SHYAMNANDAN (Begusarai): May I make a submission with regard to the flood situation We have been discussing the flood situation for the country as a whole, but the Bihar situation was sought to be highlighted in a special manner by many hon'ble Members of this House. Later also, the gravity of the Bihar flood situation was impressed upon the House and upon the Government. But Government never thought it fit to come to the House with a full statement on the subject. Now you say that you have asked the Government to make a statement. It may well be that they would come up with a statement on the last day when we will be left with no remedy. (Interruptions.) We come from that State. The situation there is very grave. The unprecedented floods have affected the various parts of Bihar. The most serious aspect of it is that the Bihar Government is not functioning at all. There is no Government worth the name to come to the rescue and relief of the people (Interruptions).

भी हुकम चन्य कल्लवाय (मुनेना) विहार सरकार के पास पैमा नहीं है प्रनात खरीदने के लिये प्रीर जो प्रनाज देने का वचन उन्हों ने दिया था, वह भी उन को नहीं मिला, । प्राप्त खाद्य मंत्री जी को यहां बुलवाइये। . . . (क्ष्मचान) . . .

MR. SPEAKER: Unless al of you sit down, I would not only any one.

माप बैठ जाएं।

प्रव तो यह हाल हो गया है कि रोज भाते ही यह चीज गुरू हो जाती है। मुझे तो ख्वाब में भी इस तरह ग्राप खड़े हुए नजर प्राते है। प्राप को थोड़ा गान्ति से गुरू करना चाहिए। यह जो जिहार के बारे में सवाल है, इस पर 26 तारीख को बहस हो चुकी है। इन के पहले भी क्वेण्चर में यह सवाल ग्रा चुका है। यह एक ग्राइडेटिकल सबजैक्ट है ग्रांर एक किटम्पूडंग मैंटर है भीर कल्म के तहन कोई राम्ता नजर नहीं ग्राना। इसलिए मैंने कहा है कि इस ग्रसें के दौरान में जो कुछ हुगा है उन के बारे में यह एक स्टेटमेट दें। इस में ग्रीर क्या करे।

भी क्यामनत्वन मिश्राः ग्रामी तक कोई नतीजा नहीं निवला है भीर लोग भूख सं सर रहे हैं।... (व्यववान)

श्री श्रदल बिहारी वाजपेबी: चर्चा तो हुई थी लेकिन उस चर्चा के बाद जो घटनाये घटी है श्र र जो की स्थित विगड़ी है, उस को बिहार की सरकार संभालने में विफन रहीं है श्रार केन्द्रीय सरकार को जितनी मदद देनी चाहिए थी वह नहीं दे रही है।

BHAGWAT SHRI JHA (Bhagalpur): We agree with friends that we have floods in B. and that people are in difficulties. The point is that we want more grains. The Bihar Government has asked for 38,000 tonnes per plus Rs. 20 crores for immediate relief plus Rs. 10 crores for repair of roads damaged by the floods. 22,000 tonnes of foodgrains distributed by the Bihar Government are not Mr. Ghaloor and his administration are serious, but the problem is that we have no grains, we have no money. (Interruptions) The question is one of paucity of funds. They want to make political blackmail of the situation... (Interruptions) We want more foodgrains, more money. This is simply political black-mailing.

SHRI A. P. SHARMA (Buxar): They want to exploit politically the difficulties of the people

SHRI P. M. SAYEED (Laccadive, Minicoy and Amindivi Islands): In Kerala unprecedented havoc has been caused by floods.

SHRI H. N. MUKEREE (Calcutta-North-East): You have very generously permitted me. I feel I would like to have your guidance whether the House should proceed with this matter when you say that this is a continuing matter and har been discussed earlier. My difficulty is that in Bihar as well as in West Bengal and so many other States, a situation has been created where in addition to the natural calamities floods about which the Government may not be in a position to do any thing material, there is shortage of food supply and starvation deaths happening in West Bengal and the West Bengal Government had the gumption to put out a statement that deaths have taken place not on account of starvation but on account of malnutrition. This kind of statement coming in the year of grace, 1974 is a slander on humanity This kind of things goes on and the Parhament is at the fag end of the session we do not get an tunity of discussing this motion even to the point of censuring the Government because they are chary of coming out with a statement regarding the position and you are in a predicament having to ask over and over again for a statement which they do not do on their own, that being so, it surely becomes incumbent on the Parliament I came back from Calcutta only last night and I do realise the kind of feeling prevailing in that part of the country I think the Government should beware of this spirit prevailing in large parts of the country before it takes all kinds of strategems Therefore, I feel that what Mr Vajpayee has sought to bring in is a real opportunity for the Parliament to discuss a matter of national importance involving a lot of censure of the Government that is incidental and which is something which we cannot avoid.

Therefore, I would like your guidance. I came from Calcutta only last night and that is why I feel even more concerned than I would have been otherwise about the essentiality of this matter

भी मधु लिसये (बाका) प्राध्यक्ष महोदय, मैं प्लाइट ग्राफ ग्राइंग पर खड़ा ह, क्या दूसरों की तरह गाली-गलीज के बिना नहीं मुनेगे में व्यवस्था के सवाल पर पहले में खड़ा ह।

मध्यक्ष महोदय यह बोलने का क्या तरीका है[?]

श्री सब् लिसये: जब कोई सदस्य प्वाइन्ट प्राफ प्राइंग्पर खड़ा होता है तो आप को तत्काल सुनगा चाहिए। धगर आप की राय में बोयम प्राइन्ट ग्राफ ग्राइंग्ह नो आप कह सकते हैं कि बोगम प्वाइन्ट आफ ग्राइंग्ह है। लेकिन यह क्या गरीका है इस तरह ग्राप सदस्यों की दुव्यं बहार करने के लिये उकसा रहे हैं।

SHRI B K DASCHOWDHURY (Cooch-Behar). The situation in North Bengal which I raised yesterday and day before yesterday ... (Interruptions)

PROF MADHU DANDAVATE (Rajapur): Mr. Madhu Limaye has already started his point of order. Always a point of order should have precedence.

MR. SPEAKER: Mr. Ramachandran Kadannappalli, why are you getting up every time? I am not able to listen to anybody. Order please. If you are on a point of order you are welcome to say about it. But it must be strictly point of order. If you are on some submission I will listen to you later on.

Ħ

SHRI MADHU LIMAYE: I have a point of order.

Alleped

Starvation

MR. SPEAKER: Why are you interrupting me like this, Mr. Madhu Limaye? You want to submit something else.

PROF. MADHU DANDAVATE: The hon. Member over there wants to submit something. He said that.

MR SPEAKER: I am not only bound to this side: I have to listen to that side too.

PROF. MADHU DANDAVATE: You can, Sir.

MR, SPEAKER: How can I ignore them? Why are you standing up Mr. Ramachandran time? Kadannappalli, why don't you tell me what you want?

SHRI RAMACHANDRAN KADAN-NAPPALLI (Kasergod): There is the serious situation which has arisen in Kerala, Sir.

MR. SPEAKER: It is not a point of order.

SHRI P. M. SAYEED: Many people are dying of starvation.

MR. SPEAKER; All of you may please it down. Everytime I saw you getting up In spite of Mr. Madhu Limaye's protest I called you. I gave you notice that if it is a point of order you are welcome. Please don't get up everytime.

SHRI P. M. SAYEED: We gave notice under Rule 377 It is a serious situation about food supply.

MR. SPEAKER: This is not a discussion under Rule 377. Order please.

SHRI PRIYA RANJAN DAS MUNSI (Calcutta South): You allow Jyotirmoy Bosu to say without point of order. You allowed Mr. Hiren Mukerjee, You allow them, When it

comes to our side you are not allowing. We protest. It is not justice. Sir. They are shouting without point of order. When it comes to congress members, you say, strictly point of order. Why it is so? Why it is so?

SHRI PILOO MODY (Godhra): You go and cry on somebody's lap, not here.

MR. SPEAKER: Mr. Naik, why don't you sit down?

SHRI B. V. NAIK (Kanara): I will make a submission.

PROF. MADHU DANDAVATE: Not submission, point of order

MR. SPEAKER: I welcome you to make that, if you are on a point of order Don't defy me when I say that I will allow you later.

श्री मण् लिमये प्रध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न झरेन्जमेंट झाफ विजनेस मे सम्बन्धित है . .(स्वयवान) द्याप मुझे सुनेगे तो बोल्गा, द्यगर नहीं स्वता चाहते तो बैठ जाळगा ।

MR. SPEAKER You cannot go on like this. Order please. All of you may please sit down. The question was about Adjournment Motion. I have made certain observations over which Prof. Hiren Mukerjee made some submission. In between this The hon. discussion has started. Member here gets up, the hon. Member there gets up, you get up.

भी गय शिक्षये : मैं मब से पहले से खड़ा हुआ है । आप सुनना नहीं चाहते हैं तो मत सनिये ।

श्राध्यक्ष महोदय : ऐसा मत कीजिये. यह भाष को शक्का मालूम नही देता ।

भाग का व्याइंट भाक्त भार्ड ग्रहणनर्जेट मोशन पर है या फिसी और बाल पर ?

10

ment foodgrains of the order of 10,000 tonnes as against 35,000 tonnes of foodgrains. With the acute shortage of foodgrains, the famine conditions have developed in the State, particularly, in the flood affected areas where 10 persons are reported to have died of starvation. Everything was discussed at that time.

सब से पहले एड बनेमेंट मोशन प्राएगी । आपने कालिन एटेशन, शार्ट नोटिस क्वेश्वन हाफ एन प्रावर डिसक्शन मब कर दर दिया है। प्रव और कोई रास्ता नहीं रह गया है अविलस्वनीय लोग महत्व के सवालों को उठाने का। आप गहते है कि किटनुष्टम मैटर है। मेरी प्रार्थना यह है कि स्टारवेशन डिस्म का मवास क्या केट है कि हारा अनाज की सप्लाई से मस्वन्ध नहीं रखता है? यह उस दिन वर्षा का विवय नहीं था। घटल जी ने जो विवय रखा है वह विल्कुल प्रलग है। उस ा मस्वन्ध मानार की विफलता से है। प्रमाण की सप्लाई और एड वानेमेंट मोशन इस पर आप तत्वाल वर्षा ने रवाए। और कोई रास्ता नहीं है।

बी बधु शिववै : कार्य सूची के प्रनुसार

SHRI SHYAMANANDAN MISHRA: This shows that this is a failure exactly of this Government. That is what we are seeking to discuss. (Interruptions).

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I gave you a document about the starvation deaths in Bankura, Purulia, Burdwan, Cooch-Behar and Bihar. (Interruptions).

SHRI P. M. SAYEED: Is this the point of order? (Interruptions)

THE MINISTEP OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): So far as it relates to floods there was incomplete discussion. This side of the House is anxious to continue with the discussion. As soon as urgent Government work is complete we will take it up.

SHRI DINESH CHANDRA GO-SWAMI (Gauhati): The point of order I am making is that the Opposition has come forward with an adjournment motion. As you have rightly pointed out this is a continuing matter in the sense (Interruptions) that earlier, the other day, when we discussed the floods and drought situation, we pointed out to the Government about the series of news items that appeared m the papers. Therefore, in my respectful submission, it is a continuing subject and I feel when this is a matter which concerns all of us deeply let us not make a political capital out of it. My submission will be that in order to make your observation fruitful you should immediately give an opportunity of continuing with the discussion on floods. If you will give us the opportunity of discussing this, the Minister will be able to express hin views. After all a series of serious news item has appeared in the papers. It would be better if you could give us some time for discussion of this continuing matter.

MR. SPEAKER: Are you pressing for your adjournment motion, Mr. Vajpayee?

SHRI ATAL BIHARI VAJPAYEE: I am pressing for it.

मैं सदन की अनुमति चाहता हू और मांग करता हू कि सदन को स्थमित कर दिया जाए ।

यह कहना ठीक नहीं है कि विहार में जो परिस्थित उत्पन्न हुई है उस पर वर्षा हो चुकी है। जिस समय वर्षा हुई बी उस समय विहार में परिस्थिति भयंकर नहीं थी . . . (इंटरबांक)

शक्यक व्यक्तियः : प्राप इस को पुट करिये ।

٠'n, ،

भी सहस्र बिहारी वास्त्रेची : मैं प्रस्ताव करता हूं कि सदन भी कौर्यवाही स्थमित की जाए ।

. MR SPEAKER: The Central Govestament provided to Bihar Govern-

SHRI K. RAGHU RAMAIAH. I object to rt. It amounts to a censure motion

MR. SPEAKER Those who are in favour of the adjournment motion may please rise in their seats

I find the number is more than 50 The motion is admitted We will take at up at 4 O'clock.

II Se hra

PAPERS LAID ON THE TABLE

REPORT OF ELECTION COMMISSION OF INDIA ON FIFTH GENERAL ELECTIONS IN 1971-72 AND DELIMITATION COMMIS-SION ORDERS RE PARLIAMENTARY AND Assembly CONSTITUENCIES or KERALA HIMACHAL PRADESH AND KARNATAKA

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY) I beg to lay on the Table-

- (I) A copy of the Report (Hindi version) of the Election Commission of India on the Fifth General Elections in India 1971-72 Narrative and Revective Part [Placed in Library See No Lt-8370/74]
- (2) A copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under sub-sec tion (3) of section 10 of the Delimitation Act, 1972
 - (1) Order No 18 of the Delimitation Commission in respect of the delimitation of parliamentary and assembly constituencies in the State of Kerala, published in Notification No SO 456(E) in Gasette of India dated the 27th July, 1974
- (ii) Order No. 19 of the Delimitation on Commission in respect of the delimitation

parliamentary, assembly constituencies in State of Himachal Pradesh, published in Notifications No. SO 461(E) in Gazette ot India dated the 31st July, 1974.

the Table

(iii) Order No. 20 of the Delimitation Commission respect of the delimitation of parliamentary and assembly constituencies m the State of Karnataka, published in Notification No SO 479(E) in Gazette of India dated the 5th August, 1974 [Placed in Library See No LT-8371:74]

NOTIFICATIONS UNDER CUSTOMS ACT. 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIK R GANESH) I beg to lay on the Table a copy of the following Notification (Hindi and English versions) under section 159 of Customs Act, 1962 --

- (1) G S R 379(E) published in Gazette of India dated the 29th August, 1974 together with an explanatory memorandum
- (2) GSR 380(E) published Gazette of India dated the 29th August, 1974 together with an explanatory memorandum [Placed in Library see No LT-8372174]

REPORT OF COMMISSION OF INQUIRY INTO DISAPPERANCE OF SUBHAS CHANDRA BOSE AND REPORT ON POLICE FIRING AT LIMBDI IN SURENDRA NAGAR, DISTRICT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHEI RAM NIWAS MIRDHA): Lbeg to lay on the Table....